

interest free loan of Rs. 1.50 lakhs per family for investment in agricultural operations and sustenance of Rs. 2,000 per month for one year.

In order to achieve the objective expeditiously, the Action Plan will be implemented in phases which envisages return and rehabilitation of migrant families in areas where clusters of migrant houses are available in villages/mohallas in the Kashmir Valley districts with sizeable Kashmiri population and where security is already being provided. Out of first phase of Rs. 43.94 crores for 2122 families in 1065 houses in selected clusters, State Government has, to begin with, identified 166 houses forming 15 clusters in Srinagar and Budgam districts which are considered safe for the return of their Kashmiri migrant owners. State Government is contacting owners to obtain their consent for returning on the basis of a package announced by the State Government.

SC/ST population

3106. SHRI MAURICE KUJUR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) what was the population of Scheduled Castes and Scheduled Tribes in 1951 and their percentage of total population;

(b) the State-wise and year-wise other communities and their population included in the Scheduled Lists of the Constitution from 1951 to 2001;

(c) whether it is a fact that population of SC and ST at present is higher than reservations provided for various purposes;

(d) if so, whether Government propose to provide higher representation in Parliament, State Assemblies, Panchayats and services in proportion to their population; and

(e) if so, by when it will be provided and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CHENNAMANENI VIDYASAGAR RAO): (a) and (b) The details of State-wise and census year-wise (1951-1991) population of Scheduled Castes, Scheduled Tribes and Other communities (Non SC/ST) and their percentage to total population are given in Statement I to V (See below). The population of Scheduled Castes and Scheduled Tribes as per the 2001 Census are not yet available.

(c) to (e) As per 1991 Census of India the percentage of Scheduled Castes and Scheduled Tribes in the country, excluding Jammu and Kashmir, was 16.48 and 8.08 respectively. Percentage of reservation for SCs and STs in services

under the Central Government in case of direct recruitment on all India basis by open competition is 15 per cent and 7.5 per cent respectively. In case of direct recruitment on all India basis otherwise than by open competition reservation for SCs and STs is respectively 16.66 per cent and 7.5 per cent. In case of direct recruitment to Group C and D posts which normally attract candidates from a locality or a region, percentage of reservation for SCs and STs is generally fixed in proportion to the population, of SCs and STs in the respective States/UTs. In case of promotion, 15 per cent posts are reserved for SCs and 7.5 per cent for STs, provided the element of direct recruitment, if any, does not exceed 75 per cent.

It is stated that reservation for Scheduled Castes, Scheduled Tribes and OBCs in services under the Government of India is already 49.5 per cent and 50 per cent in case of direct recruitment on all India basis by open competition and on all India basis otherwise than by open competition respectively. Under the circumstances revising the percentage of reservation for Scheduled Castes and Scheduled Tribes as per their population, is neither contemplated under Article 16(4) of the Constitution nor feasible, as such revision would make the total reservation for SCs/STs and OBCs in excess of 50 per cent.

Constitution (Ninety-first Amendment) Bill, 2000 was introduced in the Lok Sabha on 27.11.2000, seeking to extend the existing constitutional embargo on undertaking fresh delimitation of electoral constituencies upto the year 2026 AD and simultaneously to undertake readjustment and rationalization of constituencies in the States, without altering the number of seats allotted to each State in the House of the People and Legislative Assemblies of the States, including the Scheduled Caste and the Scheduled Tribe constituencies, on the basis of the population ascertained at the census for the year 1991 as also to re-fix the number of seats reserved for the Scheduled Castes and the Scheduled Tribes in the House of the People and Legislative Assemblies of the States on the basis of the population ascertained at the census for the year 1991, was passed by the Lok Sabha on 21.8.2001 and by the Rajya Sabha on 23.8.2001. The said Bill is now in the process of being ratified by the State Legislatures before receiving the assent of the President under the provisions of the Article 368 of the Constitution. Pursuant to its enactment the Government will further bring a legislation which will provide for setting up of an authority to carry out the purposes of the aforesaid Constitution Amendment Bill.

As regards reservation of seats in the Panchayats, the same is governed by Article 243 D (1) of the Constitution of India.

Statement-I

Population of Scheduled Castes, Scheduled Tribes and Other Communities (Non SC / ST) as per 1951 Census and their percentage to total population

Sl. No.	Name of State/ Union Territory	Total Population	Scheduled Castes	Percent- age to Total Population	Scheduled Tribes	Percent- age to Total Population	Other Communi- ties (Non SC/ST)	Population (Non SC/ST)	Percent- age to Total Population
1	2	3	4	5	6	7	8	9	
	India	356,879,394	51,343,898	14.39	19,116,498	5.36	286,418,998		80.25
1.	Uttar Pradesh	63,215,742	11,479,102	18.16	-	0.00	51,736,640		81.84
2.	Bihar	40,225,947	5,057,812	12.57	4,049,183	10.07	31,118,952		77.36
3.	Orissa	14,645,946	2,630,763	17.96	2,967,334	20.26	9,047,849		61.78
4.	West Bengal	24,810,308	4,696,205	18.93	1,165,337	4.70	18,948,766		76.37
5.	Chander Nagar	- 49,909	-	0.00	-	0.00	49,909		100.00
6.	Assam	9,043,707	424,044	4.69	1,735,245	19.19	6,884,418		76.12
7.	Manipur	577,635	-	0.00	194,239	33.63	383,396		66.37
8.	Tripura	639,029	46,371	7.26	192,293	30.09	400,365		62.65
9.	Sikkim	137,725	-	-	-	0.00	137,725		100.00
10.	Madras	57,016,002	8,533,632	14.97	635,979	1.11	47,846,391		83.92
11.	Mysore	9,074,972	1,608,821	17.73	15,310	0.17	7,450,841		82.10
12.	Travancore Cochin	9,280,425	870,139	9.37	26,580	0.29	8,383,706		90.34

1	2	3	4	5	6	7	8	9
13.	Coorg	229,405	25,690	11.20	21,084	9.19	182,631	79.61
14.	Bombay	35,956,150	3,003,024	8.35	3,359,305	9.34	29,593,821	82.31
15.	Saurashtra	4,137,359	119,358	2.88	38,849	0.94	3,979,152	96.18
16.	Kutch	567,606	7,450	1.31	17,002	3.00	543,154	95.69
17.	Madhya Pradesh	21,247,533	2,898,968	13.64	2,477,024	11.66	15,871,541	74.70
18.	Madhya Bharat	7,954,154	1,323,881	16.64	1,060,812	13.34	5,569,461	70.02
19.	Hyderabad	18,655,108	2,800,184	15.01	354,933	1.90	15,499,991	83.09
20.	Bhopal	836,474	129,370	15.46	59,114	7.07	647,990	77.47
21.	Vindhya Pradesh	3,574,690	476,234	13.32	418,282	11.70	2,680,174	74.98
22.	Rajasthan	15,290,797	1,609,074	10.52	316,348	2.07	13,365,375	87.41
23.	Punjab	12,641,205	2,386,143	18.88	2,429	0.02	10,252,633	81.10
24.	Patiala and East Punjab States Union	3,493,685	676,302	19.36	-	0.00	2,817,383	80.64
25.	Ajmer	693,372	80,974	11.68	9,816	1.41	602,582	86.91
26.	Delhi	1,744,072	208,612	11.96	-	0.00	1,535,460	88.04
27.	Himachal Pradesh and Bilaspur	1,109,466	251,745	22.69	-	0.00	857,721	77.31
28.	A and N Islands	30,971	-	0.00	-	0.00	30,971	100.00

NOTE: These figures exclude the people living in Jammu & Kashmir State and part of part B Tribal Areas of Assam where the 1951 census was not taken and they are exclusive also of 268602 persons.

Statement-II

Population of Scheduled Castes, Scheduled Tribes and Other Communities (Non SC / ST) as per 1961 Census and their percentage to total population

Sl. No.	Name of State/ Union Territory	Total Population	Scheduled Castes	Per- centage to Total Population	Scheduled Tribes	Per- centage to Total Population	Other Communi- ties (Non SC/ST)	Per- centage to Total Population
1	2	3	4	5	6	7	8	9
	India	439,234,771	64,417,366	14.67	29,879,249	6.80	344,938,156	78.53
1.	Andhra Pradesh	35,983,447	4,973,616	13.82	1,324,368	3.68	29,685,463	82.50
2.	Arunachal Pradesh	336,558	—	—	5,195	1.54	331,363	98.46
3.	Assam	10,837,329	731,490	6.75	1,164,641	10.75	8,941,198	82.50
4.	Bihar	46,447,457	6,504,966	14.00	4,204,784	9.05	35,737,707	76.94
5.	Goa	589,997	—	—	—	—	589,997	100.00
6.	Gujarat	20,633,350	1,367,255	6.63	2,754,446	13.35	16,511,649	80.02
7.	Haryana	7,590,524	1,379,921	18.18	—	—	6,210,603	81.82
8.	Himachal Pradesh	2,812,463	595,753	21.18	122,326	4.35	2,094,384	74.47
9.	Jammu and Kashmir	3,560,976	284,131	7.98	—	—	—	—
10.	Karnataka	23,586,772	3,117,232	13.22	192,096	0.81	20,277,444	85.97
11.	Kerala	16,903,715	1,434,817	8.49	212,762	1.26	15,256,136	90.25
12.	Madhya Pradesh	32,372,408	4,253,024	13.14	6,678,410	20.63	21,440,974	66.23
13.	Maharashtra	39,553,718	2,226,914	5.63	2,397,159	6.06	34,929,645	88.31

[19 December, 2001]

RAJYA SABHA

1	2	3	4	5	6	7	8	9
14.	Manipur	780,037	13,376	1.71	249,049	31.93	517,612	66.36
15.	Meghalaya	769,380	1,261	0.16	639,161	83.07	128,958	16.76
16.	Mizoram	266,063	5	0.00	261,014	98.10	5,044	1.90
17.	Nagaland	369,200	126	0.03	343,697	93.09	25,377	6.87
18.	Orissa	17,548,846	2,763,858	15.75	4,223,757	24.07	10,561,231	60.18
19.	Punjab	11,135,069	2,533,348	22.75	—	—	8,601,721	77.25
20.	Rajasthan	20,155,602	3,359,640	16.67	2,351,470	11.67	14,444,492	71.66
21.	Sikkim	162,189	—	—	—	—	162,189	100.00
22.	Tamil Nadu	33,686,953	6,067,327	18.01	251,991	0.75	27,367,635	81.24
23.	Tripura	1,142,005	119,725	10.48	360,070	31.53	662,210	57.99
24.	Uttar Pradesh	73,754,573	15,399,881	20.88	—	—	58,354,692	79.12
25.	West Bengal	34,926,279	6,890,314	19.73	2,054,081	5.88	25,981,884	74.39
	Union Territory							
26.	A and N Islands	63,548	—	—	14,122	22.22	49,426	77.78
27.	Chandigarh	119,881	—	—	—	—	119,881	100.00
28.	Dadra and Nagar Haveli	57,963	985	1.70	51,259	88.43	5,719	9.87
29.	Daman and Diu	36,670	—	—	—	—	36,670	100.00
30.	Delhi	2,658,612	341,555	12.85	—	—	2,317,057	87.15
31.	Lakshadweep	24,108	—	—	23,391	97.03	717	2.97
32.	Pondicherry	369,079	56,846	15.40	—	—	312,233	84.60

Statement-III

Population of Scheduled Castes, Scheduled Tribes and Other Communities (Non SC / ST) as per 1971 Census and their percentage to total population

Sl No.	Name of State/ Union Territory	Total Population	3	4	5	6	7	8	9
				Scheduled Castes	Per- centage to Total Population	Scheduled Tribes	Per- centage to Total Population	Other Communi- ties (Non SC/ST)	Per- centage to Total Population
1	2	3	4	5	6	7	8	9	
	India	548,159,652	80,005,398	14.6	37,998,041	6.93	430,156,213	78.47	
1.	Andhra Pradesh	43,502,708	5,774,548	13.27	1,657,657	3.81	36,070,503	82.92	
2.	Arunachal Pradesh	467,511	339	0.07	369,408	79.02	97,764	20.91	
3.	Assam	14,625,152	912,557	6.24	1,606,648	10.99	12,105,947	82.77	
4.	Bihar	56,353,369	7,950,652	14.11	4,932,767	8.75	43,469,950	77.14	
5.	Goa	795,120	14,193	1.78	439	0.06	780,488	98.16	
6.	Gujarat	26,697,475	1,825,432	6.84	3,717,301	13.92	21,154,742	79.24	
7.	Haryana	10,036,431	1,895,933	18.89	—	—	8,140,498	81.11	
8.	Himachal Pradesh	3,460,434	769,572	22.24	141,610	4.09	2,549,252	73.67	
9.	Jammu & Kashmir	4,616,632	381,277	8.26	—	—	—	91.74	
10.	Karnataka	29,299,014	3,850,034	13.14	231,268	0.79	25,217,712	86.07	
11.	Kerala	21,347,375	1,772,168	8.3	269,356	1.26	19,305,851	90.44	
12.	Madhya Pradesh	41,654,119	5,453,690	13.09	8,387,403	20.14	27,813,026	66.77	
13.	Maharashtra	50,412,235	3,025,761	6	2,954,249	5.86	44,432,225	88.14	

1	2	3	4	5	6	7	8	9
14.	Manipur	1,072,753	16,376	1.53	334,466	31.18	721,911	67.29
15.	Meghalaya	1,011,699	3,887	0.38	814,230	80.48	193,582	19.14
16.	Mizoram	332,390	82	0.02	313,299	94.26	19,009	5.72
17.	Nagaland	516,449	—	—	457,602	88.61	58,847	11.39
18.	Orissa	21,944,615	3,310,854	15.09	5,071,937	23.11	13,561,824	61.8
19.	Punjab	13,551,060	3,348,217	24.71	—	—	10,202,843	75.29
20.	Rajasthan	25,765,806	4,075,580	15.82	3,125,506	12.13	18,564,720	72.05
21.	Sikkim	209,843	9,502	4.53	—	—	200,341	95.47
22.	Tamil Nadu	41,199,168	7,315,595	17.76	311,515	0.75	33,572,058	81.49
23.	Tripura	1,556,342	192,860	12.39	450,544	28.95	912,938	58.66
24.	Uttar Pradesh	88,341,521	18,548,916	21	198,565	0.22	69,594,040	78.78
25.	West Bengal	44,312,011	8,816,028	19.89	2,532,969	5.72	32,963,014	74.39
	Union Territory							
26.	A and N Islands	115,133	—	—	18,102	15.72	97,031	84.28
27.	Chandigarh	257,251	29,073	11.3	—	—	228,178	88.7
28.	Dadra and Nagar Haveli	74,170	1,332	1.79	64,445	86.89	8,393	11.32
29.	Daman and Diu	62,651	2,321	3.7	7,215	11.52	53,115	84.78
30.	Delhi	4,065,698	635,698	15.64	—	—	3,430,000	84.36
31.	Lakshadweep	31,810	—	—	29,540	92.86	2,270	7.14
32.	Pondicherry	471,707	72,921	15.46	—	—	398,786	84.54

Statement-IV

Population of Scheduled Castes, Scheduled Tribes and Other Communities (Non SC/ST) as per 1981 Census and their percentage to total population

Sl. No.	Name of State/ Union Territory	Total Population	Scheduled Castes	Percentage to Total Population	Scheduled Tribes	Percentage to Total Population	Other Communities (Non SC/ST)	Percentage to Total Population
1	2	3	4	5	6	7	8	9
	India	683,329,097	104,754,622	15.33	51,628,638	7.56	526,945,837	77.11
1.	Andhra Pradesh	53,549,673	7,961,730	14.87	3,176,001	5.93	42,411,942	79.2
2.	Arunachal Pradesh	631,839	2,919	0.46	441,167	69.82	187,753	29.72
3.	Assam*	18,041,248	—	—	—	—	18,041,248	100
4.	Bihar	69,914,734	10,142,368	14.51	5,810,867	8.31	53,961,499	77.18
5.	Goa	1,007,749	20,619	2.05	690	0.07	986,440	97.89
6.	Gujarat	34,085,799	2,438,297	7.15	4,848,586	14.22	26,798,916	78.62
7.	Haryana	12,922,119	2,464,012	19.07	—	—	10,458,107	80.93
8.	Himachal Pradesh	4,280,818	1,053,958	24.62	197,263	4.61	3,029,597	70.77
9.	Jammu and Kashmir	5,987,389	497,363	8.31	—	—	—	—
10.	Karnataka	37,135,714	5,595,353	15.07	1,825,203	4.91	29,715,158	80.02
11.	Kerala	25,453,680	2,549,382	10.02	261,475	1.03	22,642,823	88.96
12.	Madhya Pradesh	52,178,844	7,358,533	14.1	11,987,031	22.97	32,833,280	62.92
13.	Maharashtra	62,784,171	4,479,763	7.14	5,772,038	9.19	52,532,370	83.67

1	2	3	4	5	6	7	8	9
14.	Manipur	1,420,953	17,753	1.25	387,977	27.3	1,015,223	71.45
15.	Meghalaya	1,335,819	5,492	0.41	1,076,345	80.58	253,982	19.01
16.	Mizoram	493,757	135	0.03	461,907	93.55	31,715	6.42
17.	Nagaland	774,930	—	—	650,885	83.99	124,045	16.01
18.	Orissa	26,370,271	3,865,543	14.66	5,915,067	22.43	16,589,661	62.91
19.	Punjab	16,788,915	4,511,703	26.87	—	—	12,277,212	73.13
20.	Rajasthan	34,261,862	5,838,879	17.04	4,183,124	12.21	24,239,859	70.75
21.	Sikkim	316,385	18,281	5.78	73,623	23.27	224,481	70.95
22.	Tamil Nadu	48,408,077	8,881,295	18.35	520,226	1.07	39,006,556	80.58
23.	Tripura	2,053,058	310,383	15.12	583,920	28.44	1,158,755	56.44
24.	Uttar Pradesh	110,862,512	23,453,339	21.16	232,705	0.21	87,176,468	78.63
25.	West Bengal	54,580,647	12,000,768	21.99	3,070,672	5.63	39,509,207	72.39
Union Territory								
26.	A and N Islands	188,741	—	—	22,361	11.85	166,380	88.15
27.	Chandigarh	451,610	63,621	14.09	—	—	387,989	85.91
28.	Dadra and Nagar Haveli	103,676	2,041	1.97	81,714	78.82	19,921	19.21
29.	Daman and Diu	78,981	2,813	3.56	10,031	12.07	66,137	83.74
30.	Delhi	6,220,406	1,121,643	18.03	—	—	5,098,763	81.97
31.	Lakshadweep	40,249	—	—	37,760	93.82	2,489	6.18
32.	Pondicherry	6,04,471	96,636	15.99	—	—	507,835	84.01

* The 1981 Census could not be held owing to disturbed condition prevailing in Assam. Hence the population figure for 1981 Census of Assam have been worked out by interpolation.

Statement-V

Population of Scheduled Castes, Scheduled Tribes and Other Communities (Non-SC/ST) as per 1991 Census and their percentage to total population

Sl. No.	Name of State/ Union Territory	Total Population	Scheduled Castes	Percentage to Total Population	Scheduled Tribes	Percentage to Total Population	Other Communities (Non SC/ST)	Percentage to Total Population
1	2	3	4	5	6	7	8	9
	India	846,302,688	138,223,277	16.33	67,758,380	8.01	640,321,031	75.66
1.	Andhra Pradesh	66,508,008	10,592,066	15.93	4,199,481	6.31	51,716,461	77.76
2.	Arunachal Pradesh	864,558	4,052	0.47	550,351	63.66	310,155	35.87
3.	Assam	22,414,322	1,659,412	7.4	2,874,441	12.83	17,880,469	79.77
4.	Bihar	86,374,465	12,571,700	14.56	6,616,914	7.66	67,185,851	77.78
5.	Goa	1,169,793	24,364	2.08	376	0.03	1,145,053	97.89
6.	Gujarat	41,309,582	3,060,358	7.41	6,161,775	14.92	32,087,449	77.67
7.	Haryana	16,463,648	3,250,933	19.75	—	0	13,212,715	80.25
8.	Himachal Pradesh	5,170,877	1,310,296	25.34	218,349	4.22	3,642,232	70.44
9.	Jammu and Kashmir*	7,718,700	—	—	—	—	—	—
10.	Karnataka	44,977,201	7,369,279	16.38	1,915,691	4.26	35,692,231	79.36
11.	Kerala	29,098,518	2,886,522	9.92	320,967	1.1	25,891,029	88.98
12.	Madhya Pradesh	66,181,170	9,626,679	14.54	15,399,034	23.27	41,155,457	62.19
13.	Maharashtra	78,937,187	8,757,842	11.1	7,318,281	9.27	62,861,064	79.63

1	2	3	4	5	6	7	8	9
14.	Manipur	1,837,149	37,105	2.02	632,173	34.41	1,167,871	63.57
15.	Meghalaya	1,774,778	9,072	0.51	1,517,927	85.53	247,779	13.96
16.	Mizoram	689,756	691	0.1	653,565	94.75	35,500	5.15
17.	Nagaland	1,209,546	—	—	1,060,822	87.7	148,724	12.3
18.	Orissa	31,659,736	5,129,314	16.2	7,032,214	22.21	19,498,208	61.59
19.	Punjab	20,281,969	5,742,528	28.31	—	0	14,539,441	71.69
20.	Rajasthan	44,005,990	7,607,820	17.29	5,474,881	12.44	30,923,289	70.27
21.	Sikkim	406,457	24,084	5.93	90,901	22.36	291,472	71.71
22.	Tamil Nadu	55,858,946	10,712,266	19.18	574,194	1.03	44,572,486	79.79
23.	Tripura	2,757,205	451,116	16.36	853,345	30.95	1,452,744	52.69
24.	Uttar Pradesh	139,112,287	29,276,455	21.04	287,901	0.21	109,547,931	78.75
25.	West Bengal	68,077,965	16,080,611	23.62	3,808,760	5.6	48,188,594	70.78
Union Territory								
26.	A and N Islands	280,661	—	—	26,770	9.54	253,891	90.46
27.	Chandigarh	642,015	105,977	16.51	—	0	536,038	83.49
28.	Dadra and Nagar Haveli	138,477	2,730	1.97	109,380	78.99	26,367	19.04
29.	Daman and Diu	101,586	3,891	3.83	11,724	11.54	85,971	84.63
30.	Delhi	9,420,644	1,794,836	19.05	—	0	7,625,808	80.95
31.	Lakshadweep	51,707	—	—	48,163	93.15	3,544	6.85
32.	Pondicherry	807,785	131,278	16.25	—	0	676,507	83.75

*The 1991 Census was not held in J & K. The population figures include the population for J & K as projected by the standing committee of expert on population projection (October, 1989).